

[Print](#)**Defective Case Register from 2025-08-13 to 2025-08-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/24653/2025	PARTHA SARATHI DAS	2025-08-13	1. Page no 9 not legible
2	D-CMAPL/32548/2025	PURNA CHANDRA BEHERA	2025-08-13	Put up for SR after filling of c. copy of impugned order.
3	D-WP(C)/32421/2025	BIKASH JENA	2025-08-13	Certified copy of 20.01.2024 not filed.
4	D-CMP/32614/2025	DILLIP KUMAR PRADHAN	2025-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Copy of Spl. P.O.A not accompanied with the Vakalat.
5	D-ABLAPL/24622/2025	ARIJEET MISHRA	2025-08-13	Annexure -2 mentioned in petition not filed.
6	D-WP(C)/32347/2025	TUSAR KUMAR MISHRA	2025-08-13	14-NOT PROPERLY INDEXED.
7	D-BLAPL/24664/2025	BISWARANJAN MAHARATHA	2025-08-13	31-As per standing order the name of victim/informant shall not be mentioned in the petition. This case related to sexual offence, the name of the Victim deleted from the Petition as per standing Order 03/2024 and put for S.R. there after.
8	D-WP(C)/32453/2025	DEBABRATA DASH	2025-08-13	1. Page nos. 19 to 22 and 26 to 30 not legible.
9	D-ABLAPL/24610/2025	BIKRAM CHANDRA GHADEI	2025-08-13	Page No.08 repeated twice.
10	D-WP(C)/32591/2025	RASHMI REKHA PRADHAN	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.92 not neat and legible.
11	D-WP(C)/32507/2025	RAJIV KUMAR MAHANTA	2025-08-13	NOT PROPERLY PAGE MARKED.
12	D-BLAPL/24668/2025	DEEPAK KU SAHOO	2025-08-13	G.R. case pending before the Lower Court mentioned in the cause title of the petition is not tally with the certified copy of rejection order.
13	D-RSA/31614/2025	AKHYAYA KUMAR MISRA	2025-08-13	1. Period of Delay 07 Days.
14	D-BLAPL/24414/2025	SARADA PRASAD DASH	2025-08-13	i) Page no. 9 not legible.ii) Name of the Lower court is incorrect in cause title,paragraph no.1 and prayer of the petition
15	D-WP(C)/26363/2025	ASMIYA RANJAN MAJHI	2025-08-13	1-COURT FEE IS DEFICIENT. 1.D.C.fee of Rs.36/- not paid in cause title.2.Age of the petitioner nos.9 and 97 not

				furnished in cause title.3.page nos.49 to 56 not neat and legible.
16	D-CRLMC/24539/2025	PRADEEP KUMAR KUNDU	2025-08-13	1. Sl. no.1 not correctly furnished in affidavit
17	D-WP(C)/32514/2025	LAXMIKANTA MOHANTY	2025-08-13	Hologram of Rs.50/- to be paid in V.nama
18	D-ABLAPL/24702/2025	ASHOK KUMAR SARANGI	2025-08-13	i) Father name of the deponent not correct in affidavit.
19	D-RFA/32092/2025	PRANAB KUMAR GHOSE	2025-08-13	1.Valuation of the Appeal and C.Fee Payable be furnished.2.Provision of Law be correctly stated in the Memo. of Appeal.Put up for further S.R after made good.
20	D-WP(C)/32441/2025	GOPINATH MISHRA	2025-08-13	Date not correctly mentioned in para no.7 in annexure -7.
21	D-ABLAPL/24699/2025	OM PRAKASH SARAN	2025-08-13	1.Provision of Law not properly mentioned on the top of the cause title. 2. Bookmark Index does not tally with the petition index.
22	D-ABLAPL/24638/2025	KSHIROD KUMAR ROUT	2025-08-13	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1..Page 9 and 10 not legible. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
23	D-WP(C)/32405/2025	CHANDIPRASAD SAHANI	2025-08-13	1. Synopsis and Date chart not alphabetic paginated in Index.
24	D-BLAPL/24714/2025	AMLAN MOHANTY	2025-08-13	H.C.B.A.W.F.Fee Rs.50.00 not filed in V>Nama
25	D-WP(C)/32414/2025	JAYDEEP PAL	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 and 24 not neat and legible.
26	D-ABLAPL/24680/2025	KRUSHNA CHANDRA DASH	2025-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
27	D-BLAPL/24720/2025	BISWAJIT RANJAN TRIPATHY	2025-08-13	Sl. nos. of paragraphs not mentioned in the affidavit.
28	D-CRLMC/24733/2025	ADYASIDHI MISHRA	2025-08-13	As per annex.2 age of the petitioner mentioned in the petition not proper.
29	D-BLAPL/24726/2025	MANORANJAN PADHY	2025-08-13	page no. 15 not neat.
30	D-BLAPL/24691/2025	AMITAV TRIPATHY	2025-08-13	Annex-02 repeated twice in the Bail Petition
31	D-CMP/32308/2025	ATUL TRIPATHY	2025-08-13	1.O.P No-1 not made party in the L.A.Court.2. Status of the Parties not furnished in the petition
32	D-CMP/32133/2025	BHASKAR CHANDRA PANDA	2025-08-13	Pages No-81 83 and 85 not available in the Petition
33	D-BLAPL/24722/2025	VIVASWAT MOHAPATRA	2025-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
34	D-WP(C)/32484/2025	SASWAT KUMAR ACHARYA	2025-08-13	Address of ops 3 and 4 not correct in cause title. OP no.-3 not correct in para-N and page

				no.-9..Receipt Showing Serv.copy To ct not Filed.
35	D-WP(C)/32456/2025	KAJAL SAHOO	2025-08-13	.Receipt Showing Serv.copy To ct not Filed.
36	D-WP(C)/32325/2025	PRAVAKAR BEHERA	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 30 not found. 2..Receipt Showing Serv.copy To cg not Filed.
37	D-WP(C)/32409/2025	DIBYARANJAN BEHERA	2025-08-13	1. L.A.Misc.Case No.333 of 1996 under Annexure-2 does not tally with Index and para-9 of the petition.
38	D-BLAPL/24736/2025	BHABANI SANKAR MISHRA	2025-08-13	1. As per rejection order under Annexure-2, in S.T.Case No.21 of 2015 does not tally with Synopsis,Date chart and Petition
39	D-WP(C)/32323/2025	ASHOK KUMAR SARANGI	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Name of the fathers Petitioner 6 and 7 not mentioned in the cause title.Page 38 not neat.
40	D-WP(C)/32333/2025	MANAS KUMAR CHAND	2025-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
41	D-CRLMC/24729/2025	ASHOK KUMAR JENA	2025-08-13	1. page no.35 not neat.2.Petitioner no.1 dead but made a party in the petition.
42	D-WP(C)/32295/2025	KISHORE CHANDRA SATAPATHY	2025-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Petition not correctly addressed to Honorable Court 2.Age of the Petitioner wrongly mentioned in affidavit In Comparison with C.T..
43	D-RPFAM/32605/2025	BIJAYA KUMAR RAGADA	2025-08-13	good ground not furnished
44	D-CRLMC/24607/2025	RABI NARAYAN PANDA	2025-08-13	1.C.Copy of Charge Sheet to be filed.
45	D-WP(C)/32482/2025	TRILOCHAN PANIGRAHI	2025-08-13	1.date not mentioned in Para- 3. 2. Area not mentioned in I.A. petition
46	D-WP(C)/32615/2025	BRAJA MOHAN SARANGI	2025-08-13	Vehicle Regd. No. 0D19X 8790(Hywa) mentioned the synopsis may kindly be corrected.
47	D-WP(C)/32328/2025	BHABANI SHANKAR RAYAGURU	2025-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned.Paragraph not correctly mentioned in the IA of the affidavit.
48	D-CRLMC/24616/2025	BISWAJIT MOHANTY	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in the petition.2. Page nos.15 and 16 not neat and legible.

49	D- CONTC/32162/2025	DAYANIDHI MISHRA	2025-08- 13	Para no. not correctly furnished in declaration .
50	D-MATA/32397/2025	DIPAK RANJAN MISHRA	2025-08- 13	1. Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs 2/
51	D- BLAPL/24684/2025	RAMA CHANDRA JENA	2025-08- 13	Signature of the petitioner Does not tally with Declaration and V>Nama
52	D- CMAPL/16907/2025	TAPAN KUMAR BISWAL	2025-08- 13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 116 days delay 2. Authentication fee due on the Appellate Court Judgement Rs 4.50 to be filed 3.C. copy of order in wp(c) no. 6035/2025 not page mark as well as Index and book mark. iii) Anx.- 1 wrongly mention in para no.6 at page no.4. iv) Reference certificate not furnished.
53	D- BLAPL/24688/2025	BIJAYA KUMAR RAGADA	2025-08- 13	Para No.09 repeated twice.
54	D- ABLAPL/24712/2025	PRAFULLA CHANDRA DAS	2025-08- 13	Page no. 11 not legible.
55	D- ABLAPL/24721/2025	JYOTIRMAYA SAHOO	2025-08- 13	Page no. 9 not legible.
56	D-MACA/32220/2025	BIJOY DASMOHAPATRA	2025-08- 13	1.Period of Delay 5 days
57	D- CRLMP/24581/2025	SALAUDDIN KHAN	2025-08- 13	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
58	D- CRLMC/24696/2025	ANANTA KUMAR ROUT	2025-08- 13	1. This case related to sexual offence the name of victims Uncle relation Mukesh Dalai deleted to be para no.5 as per standing order 3 / 2024 and put up for SR thereafter.
59	D- ABLAPL/24352/2025	JAYADEBA BEHERA	2025-08- 13	1. The case may be registered in BLAPL Instead of ABLAPL
60	D-MACA/32546/2025	G.P.DUTTA	2025-08- 13	1.Period of Delay 83 days
61	D- ABLAPL/24669/2025	DEBASIS PANIGRAHI	2025-08- 13	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put for S.R there after
62	D-WP(C)/32317/2025	AJAY KUMAR ROY	2025-08- 13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
63	D- ABLAPL/24671/2025	SABYASACHI MISHRA	2025-08- 13	1. In synopsis, P.S case no year wrongly furnished.
64	D-WP(C)/32442/2025	GOPINATH MISHRA	2025-08- 13	Occupation of the petitioner not correctly furnished in the affidavit.
65	D-WP(C)/32322/2025	SACHIDANANDA DAS	2025-08- 13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 34 and 35 not neat.
66	D-ABLAPL/24678/2025	KRUSHNA CHANDRA DASH	2025-08-13	Occupation of the deponent not mentioned in affidavit.
67	D-ABLAPL/24710/2025	SUSHANTA KUMAR SAMANTARAY	2025-08-13	Occupation of the deponent not mentioned in affidavit.
68	D-WP(C)/32331/2025	SAIBRATA RATH	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 17 and 18 not neat.
69	D-WP(C)/32332/2025	DURGA PRASAD JENA	2025-08-13	Page 25 39 not neat. .Petition not correctly addressed to Honorable Court
70	D-CRLREV/24636/2025	RAMDAS ACHARY	2025-08-13	C. copy of Annex-2 not filed 1. Annex-3, page no 25 not legible. 2.CRLREV . not mentioned in V.nama.
71	D-WA/24816/2025	JYOTIRMAY GUPTA	2025-08-13	1.Period of Delay 73 days 2.Authentication fee due on the Appellate Court Judgement Rs.2.25 to be paid 3. Date of disposal not correctly furnished on the top of the Cause Title.
72	D-CRLMC/24578/2025	MANISH DHIR	2025-08-13	1. Page no.8 after annexure-1 and page no.9 not exhibited.
73	D-BLAPL/24553/2025	BIRENDRA KUMAR PARDHI	2025-08-13	1. ATTESTED ANNEXURE-1 NOT FILLED
74	D-CRLREV/24650/2025	BHAGABAT PRASAD RATH	2025-08-13	Put up SR after filing of consolidation petition
75	D-CMAPL/32613/2025	ADV.	2025-08-13	Code Not furnished i) Anx.-1 not filed.ii) Reference certificate not furnished. iii)Date of order not correctly furnished in Cause title and para no. 1 of I.A.iv) Not signed by advocate in prayer. v) No authorization of petitioners.
76	D-WP(C)/32314/2025	SUSANTA KUMAR BARAL	2025-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/32269/2025	RAKESH SHARMA	2025-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.95 is not available in the Petition.
78	D-MATA/32361/2025	SIDDHAN SARANGI	2025-08-13	put up for SR with connected record
79	D-CRLMP/24640/2025	PRASANTA KUMAR BARIK	2025-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.12 14 and 16 not legible.
80	D-WA/32096/2025	SURYA NARAYAN PATNAIK, A.G.A	2025-08-13	good ground not furnished
81	D-CRLREV/24709/2025	MANAS KUMAR CHAND	2025-08-13	1 Paragraphs not correctly mentioned in declaration of I. A. No-800/2025
82	D-CMP/32552/2025	AJODHYA RANJAN DASH	2025-08-13	The case no furnished in A-2 does not tally with the Index.
83	D-CRLA/24641/2025	SURYA KANTA DWIBEDI	2025-08-13	1.Court Fee Rs.6.00 not paid
84	D-WA/32216/2025	KARUNAKAR RATH	2025-08-13	being aggrieved not furnished
85	D-CMP/32440/2025	PRAKASH RANJAN BARIK	2025-08-13	1.Defendant No-3 not made party in this petition.2.Page-76 repeated twice the latter be

				marked as Page-77
86	D-CRLMP/24474/2025	PRAMOD KUMAR ROUT	2025-08-13	PETITION COPY BE PAGE MARKED THEN PUT UP FOR SR
87	D-BLAPL/24675/2025	BHABANI SHANKAR DASPARIDA	2025-08-13	Page no. 11 not legible.
88	D-WP(C)/32362/2025	RAMESH CHANDRA BHOI	2025-08-13	Welfare fund of Rs. 50/- not paid.
89	D-CONTC/32324/2025	DEBASIS PANIGRAHI	2025-08-13	Date of order wrongly furnished in Reference certificate and prayer.
90	D-MACA/32465/2025	GIRIJA PRASAD DUTTA	2025-08-13	1. Period of Delay 12 days 2.IA NOT CORRECTLY FURNISHED IN BOOK MARK . STATUTORY DEPOSIT NOT MADE . IA filed
91	D-CMP/32503/2025	SAILESH DAS	2025-08-13	1.Defendants No-5 AND 6 not made party in this petition
92	D-CRLMC/24790/2025	PRAKASH CHANDRA DASH	2025-08-13	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in cause title.
93	D-WP(C)/32488/2025	SRIKAR KUMAR RATH	2025-08-13	Paragraphs not correctly mentioned in declaration
94	D-MACA/32494/2025	AKSHAYA KUMAR PATI	2025-08-13	1. Court Fee Rs.2500/ payable not paid
95	D-CONTC/32422/2025	ADV.	2025-08-13	1.IN PAGE NO.20 OF SL.NO.09 THE JUDGEMENT DATE BE CORRECTED 2. IN CAUSE TITLE OF W.P(C) NO.11314/2023 PETITIONER NO. 25 NOT MADE PETITIONER IN THE CONTC. PETITION BUT ONE NEW PETITIONER NO.67 ADDED TO THE CONTC. PETITION.PUT UP FOR SR AFTER REMOVAL OF DEFECT
96	D-MACA/32451/2025	GIRIJA PRASAD DUTTA	2025-08-13	further SR C COPY TO BE FILE
97	D-CONTC/32410/2025	LALIT SAHU	2025-08-13	Para no. not furnished in declaration of affidavit.
98	D-CRLMC/24409/2025	BIRENDRA KUMAR PARDHI	2025-08-13	Provision of law not furnished in I.A. petition and not page marked.
99	D-ABLAPL/24816/2025	ABHISIDDHANTA SAHOO	2025-08-13	Hologram of Rs. 50/- not affixed in V.nama
100	D-BLAPL/24718/2025	TUKUNA KUMAR MISHRA	2025-08-13	Page No.10 11 not legible.
101	D-MACA/32377/2025	GAJENDRANATH ROUT	2025-08-13	Cause Title appellant was not party in trial court but aggrieved , IA filed for liberty 2.date of jt to be correct at in the matter of
102	D-WP(C)/32370/2025	SUSANTA KUMAR BARAL	2025-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Dtd. 19-4-2023 in para.5 of petition not tally with annex.2
103	D-FAO/32500/2025	SUBHADUTTA ROURAY	2025-08-13	1. Period of Delay 609days IA not filed for condonation of delay. 2.Challenging Annexure

				-10 not correct in prayer
104	D-MACA/32387/2025	SUBRAT SATPATHY	2025-08-13	Period of Delay 65 days 2.statutory deposit not made
105	D-CMAPL/31742/2025	ADV.	2025-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Synopsis and date chart not page mark in index. ii) Anx-1 not page mark as well as index
106	D-WP(C)/32480/2025	PRAKASH KUMAR NAYAK	2025-08-13	Date of letter vide annex-1 not tally with Index.
107	D-MACA/32135/2025	PRASANTA KUMAR MAHALI	2025-08-13	Period of Delay 151 days
108	D-CRLMC/24557/2025	BISHNU PRASAD PRADHAN	2025-08-13	1. This case related to sexual offence the name of the victims Father deleted from petition as per the standing order 3/ 2024 and put up for SR thereafter
109	D-WP(C)/32374/2025	KUMAR KASHYAP	2025-08-13	1. sL.no.3 of paragraphs not proper in affidavit 2. page nos.39,53 ,70,71and 72 are not neat. 3.page nos.56 not mentioned
110	D-WP(C)/32491/2025	RUDRA NARAYAN PARIJA	2025-08-13	.Receipt Showing Serv.copy To cg not Filed.
111	D-CRLMP/23783/2025	RAMAKANTA SARANGI	2025-08-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.PAGE NO. 25 NOT NEAT and LEGIBLE 2.IN WHOLE OF THE PETITION THE WORD OP BE CHANGED TO PETITIONER
112	D-ABLAPL/24623/2025	ARUN KUMAR BUDHIA	2025-08-13	1, In declaration under affidavit,no. of paragraph furnished wrongly.
113	D-CMAPL/27938/2025	RAGHUNATH DASMOHAPATRA	2025-08-13	1.Period of Delay 906 days 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) Synopsis and date chart not filed. ii) Date of disp. wrongly mention in Reference certificate. iii) Anxs. are not tally with petition, iv) CMSPL wrongly mention in para no. 4.
114	D-CRLMC/24677/2025	BISWARANJAN DALAI	2025-08-13	1. State not made a party. 2 Age of the petitioner in cause title not tally with affidavit.
115	D-WP(C)/32486/2025	BHAWANI SANKAR PANIGRAHI	2025-08-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 68 not neat.
116	D-WP(C)/32525/2025	BIJAY PANDA	2025-08-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-ABLAPL/24395/2025	BIBHUTI BHUSHAN KUMBHAR	2025-08-13	i)Annexure-7 not marked in the body of the petition.ii)H.C.B.A.M.W.S. of Rs. 50/ not paid.
118	D-WP(C)/32360/2025	RAMESH CHANDRA BHOI	2025-08-13	Welfare fund of Rs. 50/- not paid.
119	D-CRLMC/24683/2025	SIDHARTH SANKAR MOHAPATRA	2025-08-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. C.copy of G.R.case no.1595/2021 and FIR to be filed.2 G.R.case no. in synopsis not tally with cause title.3. Sl. nos. of paragraphs both the affidavit not correct in declaration and sl.no.5 in affidavit of I.A. not proper.
120	D-BLAPL/24527/2025	PABITRA KUMAR NAYAK	2025-08-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
121	D-CRLMP/24541/2025	RESHMA BEHERA	2025-08-13	PETITION COPY BE PAGE MARKED THEN PUT UP FOR SR
122	D-BLAPL/24569/2025	ROHIT RANJAN RAY	2025-08-13	1. Address of the petitioner in the Cause title in respect of P.S is not tally with Rejection order at annexure-3 and V. Nama
123	D-BLAPL/24584/2025	SHIRSHANANDA BEHERA	2025-08-13	G.R. case pending in Lower Court mentioned in cause title does not tally with the certified copy of the rejection order.
124	D-CMP/32609/2025	DILLIP KUMAR PRADHAN	2025-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C.Copy /Xerox copy of Spl. P.O.A not accompanied with the Vakalat.
125	D-ABLAPL/24703/2025	PRAJIT KUMAR PRADHAN	2025-08-13	i) Paragraph no. not correct in declaration of the affidavit.
126	D-WP(C)/32363/2025	KUNAL KUMAR SWAIN	2025-08-13	Address of petitioners not mentioned.
127	D-MACA/32181/2025	SANJAY KUMAR SAMANTARAY	2025-08-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
128	D-CMP/32611/2025	DILLIP KUMAR PRADHAN	2025-08-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C.Copy/ Xerox copy of Spl. P.O.A not accompanied with the Vakalat.
129	D-WP(C)/32490/2025	AVIJIT PATNAIK	2025-08-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.Serial no-4 in the I.A of the affidavit not correctly mentioned.
130	D-CMAPL/32378/2025	GAJENDRA NATH ROUT	2025-08-13	AU fee Rs 2.25/- to be paid. 2.Code Not furnished
131	D-WP(C)/32365/2025	KUNAL KUMAR SWAIN	2025-08-13	Address of the petitioners not mentioned.
132	D-BLAPL/24648/2025	SURYAKANTA DWIBEDI	2025-08-13	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Put for S.R there after
133	D-BLAPL/24707/2025	DHANANJAYA MUND	2025-08-13	Honble Court not tally with cause title and rejection order.
134	D-CMAPL/32612/2025	ADV.	2025-08-13	Put up for SR after filling of c. copy of impugned order, synopsis and date chart as well as page mark of index.
135	D-RVWPET/32381/2025	SIDHARTHA SWAIN	2025-08-13	Court Fee Rs-60/- payable, Rs-6/- paid, Rs-54/- to be paid.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/4067/2023	CONTC/4067/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.